

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 194 of 2014, 192 of 2014, 189 of 2014, 188 of 2014, 190 of 2014,
191 of 2014 & 195 of 2014

Dated : 06 Nov, 2015

Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of :

Appeal No. 194 of 2014

M/s. Suraj Fabrics Industries Ltd. ...Appellant(s)
Versus
Himachal Pradesh Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta
Mr. Ajay Vaidhya
Mr. Abhishek Upadhayay

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for HPSEB

Appeal No. 192 of 2014

M/s. SPS Steel Rolling Mills Ltd. ...Appellant(s)
Versus
Himachal Pradesh Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta
Mr. Ajay Vaidhya
Mr. Abhishek Upadhayay

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for HPSEB

Appeal No. 189 of 2014

M/s. Asian Concretes & Cement Pvt Ltd. ...Appellant(s)
Versus
Himachal Pradesh Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta
Mr. Ajay Vaidhya
Mr. Abhishek Upadhayay

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for HPSEB

Appeal No. 188 of 2014

M/s. Hi Tech Industries ...Appellant(s)
Versus
Himachal Pradesh Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta
Mr. Ajay Vaidhya
Mr. Abhishek Upadhayay

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for HPSEB
Ms. Shikha Ohri &
Mr. Matrugupata Misra for R-1

Appeal No. 190 of 2014

M/s. Parvati Steel & Alloys ...Appellant(s)
Versus
Himachal Pradesh Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta
Mr. Ajay Vaidhya
Mr. Abhishek Upadhayay

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for HPSEB

Appeal No. 191 of 2014

M/s. Akron India Pvt. Ltd. ...Appellant(s)
Versus
Himachal Pradesh Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta
Mr. Ajay Vaidhya
Mr. Abhishek Upadhayay

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for HPSEB

Appeal No. 195 of 2014

M/s. Him Chem. ...Appellant(s)
Versus
Himachal Pradesh Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta
Mr. Ajay Vaidhya
Mr. Abhishek Upadhyay

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for HPSEB

ORDER

We have heard Mr. Ajay Vaidhya, learned counsel for the appellants in this batch of Appeals. His arguments are not yet over.

Post this batch of Appeals for remaining arguments of the appellants, respondents & rejoinder submissions of the appellant on 15th December, 2015.

In the meantime, the interim order shall continue till the next date of hearing.

(T. Munikrishnaiah)
Technical Member
Rkt/hcj

(Justice Surendra Kumar)
Judicial Member